

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 47 of 2016 and 253 of 2015

Dated: 23rd November, 2016

In the matter of :

Appeal No.47 of 2016

Power Grid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.253 of 2015

Power Grid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **16th of January, 2017.**

Court Master